

BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI.

Original Application No.174 OF 2017 (SZ)

Suo Motu Proceedings initiated based on the  
Newspaper report published in Dinakaran  
Tamil daily newspaper Dated 02.08.2017  
under the caption "Toxic Foam formation in Mettur Dam"

Vs

The Chief Secretary to the  
Government of Tamil Nadu,  
Chennai & Ors.

...Respondent(s)

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Filed by  
Thiru. S. Sai Sathya Jith,  
Advocate, Chennai.

Report of the Joint Committee on Suo Motu application taken by the Hon'ble NGT (SZ), Chennai based on the News Published in the Dinakaran dated 02/08/2017 on the caption of "Toxic Foam formation in Mettur Dam".

1. Back Ground

The Hon'ble National Green Tribunal(SZ), Chennai in the matter of original application No. 174/2017 Suo Motu proceedings initiated based on the basis of the News paper report published in the Dinakaran Tamil Daily under the caption " Toxic Foam formation in Mettur Dam" directed on 06/01/2020 as in point 10 & 11 (Annexure-I) that,

10. *Under such circumstances we feel it appropriate to constitute a joint committee comprising of the District Collector, and the Tamil Nadu Pollution Control Board to inspect the industries in question and also service stations and other units who are also responsible for discharge of untreated effluent 6 in the Dam which ultimately reaches Cauvery River and the Mettur Dam and contaminating the water and submit a present status report and also take action if any taken, if there is any violation found, within a period of one month.*

11. *They are also directed to take sample of the water in Mettur Dam and drain and analyse the same and submit report about its quality as well. Tamil Nadu State Pollution Control Board (TNSPCB) will be the nodal agency for this purpose. They are directed to submit the report to this Tribunal through email ngtszfilng@gmail.com within a period of one month as mentioned above.*

In compliance of the above mentioned order, the Tamil Nadu Pollution Control Board constituted a Committee with the following officials. The Committee members were communicated vide proceedings dated 03/02/2020 (Annexure-II).

Sl.No	Name and designation of the Officer	Committee
1.	The District Collector, Salem	Member
2.	The Joint Chief Environmental Engineer (M) TNPCB, Salem Zone	Member
3.	The District Environmental Engineer, TNPCB, Salem	Member/Convener
4.	The Assistant Director(Lab), AEL, TNPCB, Salem	Member

Based on the above, the Committee met at the District Collectorate on 14/02/2020 and briefed about the purpose of the Committee. The District Collector, Salem authorized the Sub-Collector, Mettur to inspect the units along with the

was submitted to the Hon'ble NGT.

Further, the Hon'ble NGT (SZ) in its order dated 26.03.2021 has directed the following

*"The Joint Committee is also directed to inspect the area in question again and find out the present status and whether recommendations made by them to rectify the pollution caused by the erring units have been complied with and whether any improvement caused in the water quality in that area after making analysis of the water from different locations where the possibility of magnesium particles in the sludge that is being stored in the manufacturing units being carried by the water body. So, the Committee as well as Pollution Control Board are directed to file the further report as directed on or before 30.04.2021"*

Subsequently, the Hon'ble NGT (SZ) in its order dated 20.09.2021 has directed the following

*"The Committee as well as Pollution Control Board are directed to submit the respective reports as directed by this Tribunal on or before 07.10.2021"*

Now, the case is posted on 01.12.2021.

## **2. Field Observation of Joint Committee.**

The District Collector, Salem authorized the Sub-Collector, Mettur to inspect the units along with the Committee on behalf of the District Collector, Salem. The Committee started inspection on 04/08/2021 & 05/08/2021 in SIDCO area and inspected 36 No's of the Magnesium sulphate units.

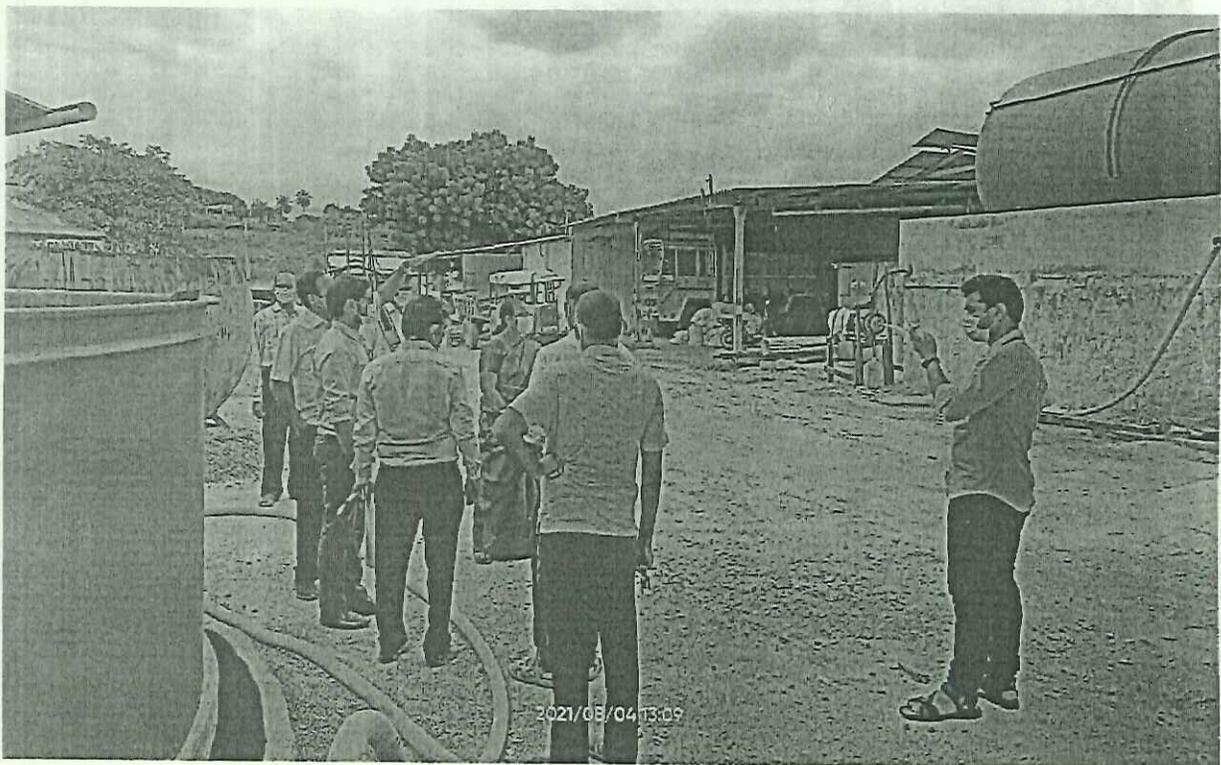
Further, the Committee inspected the entire public drain located in the SIDCO area and water samples were taken from the public drain.

### **i. Inspection of the industries.**

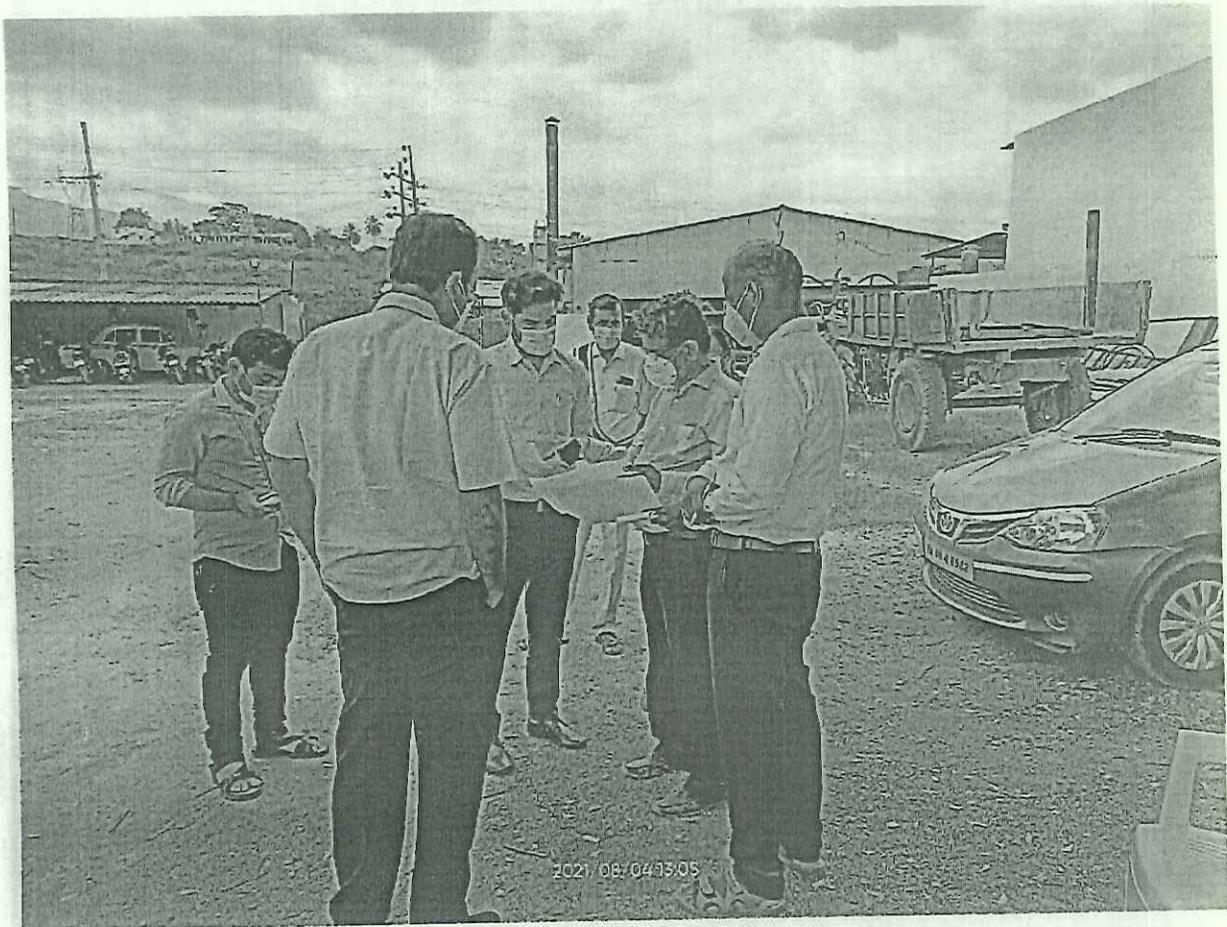
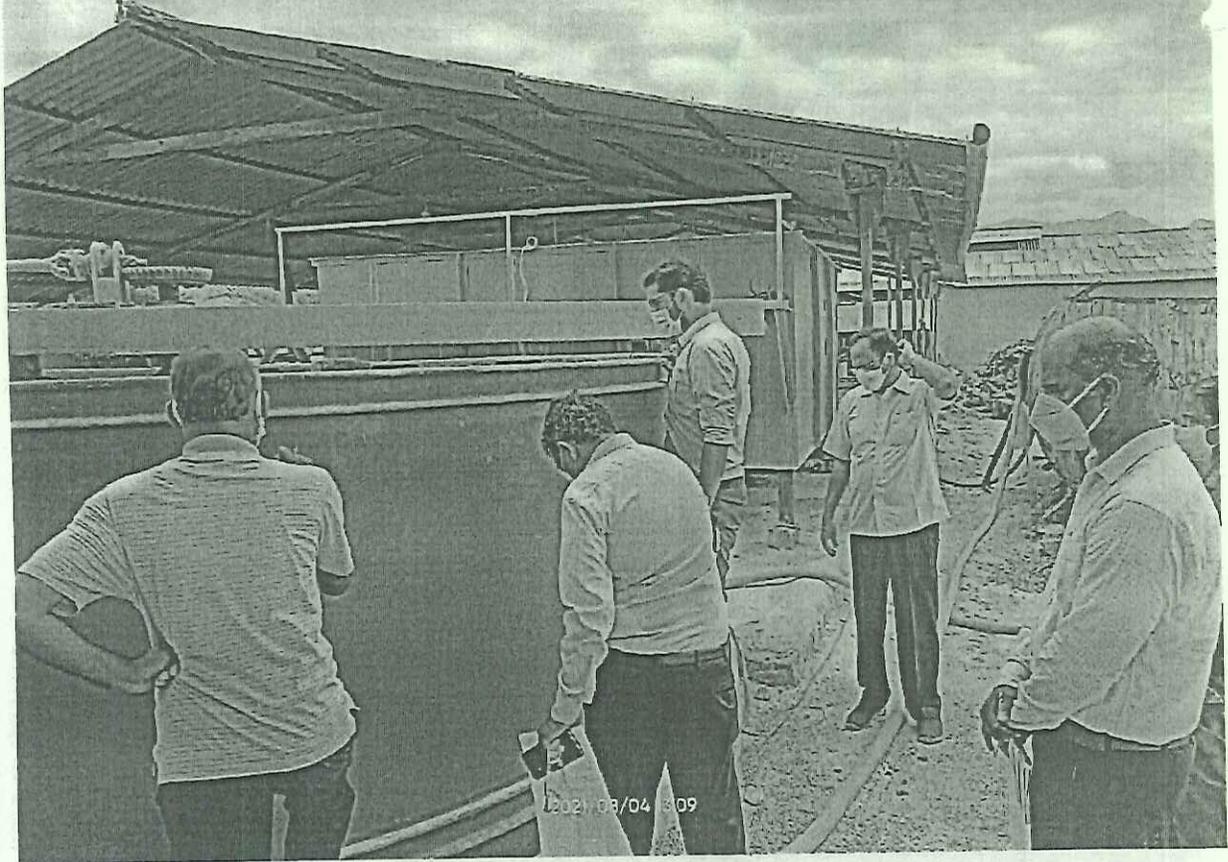
The Committee has inspected 36 Nos. of magnesium sulphate units for which directions were issued. The inspection reports are submitted vide Annexure-III.

The Committee observed that there are no trade effluent/sewage discharge into the public drain which flows through the SIDCO industrial area. All are small scale industries. In a magnesium sulphate unit, the magnesium ore (Magnesium Carbonate ( $MgCO_3$ ) or Magnesium Oxide ( $MgO$ )) are reacted with sulphuric acid ( $H_2SO_4$ ) to get Magnesium Sulphate solution (10%). The solution is filtered through filter press and evaporated to get crystal of magnesium sulphate.

The Magnesium ore contains Magnesium and silica. The untreated ore and silicates were generated as sludge which contains 4 to 5% of magnesium sulphate. The sludge is being pulverized by the units and sent for agriculture use.



Inspection of the Magnesium Sulphate manufacturing units located in SIDCO, Mettur by the joint committee.



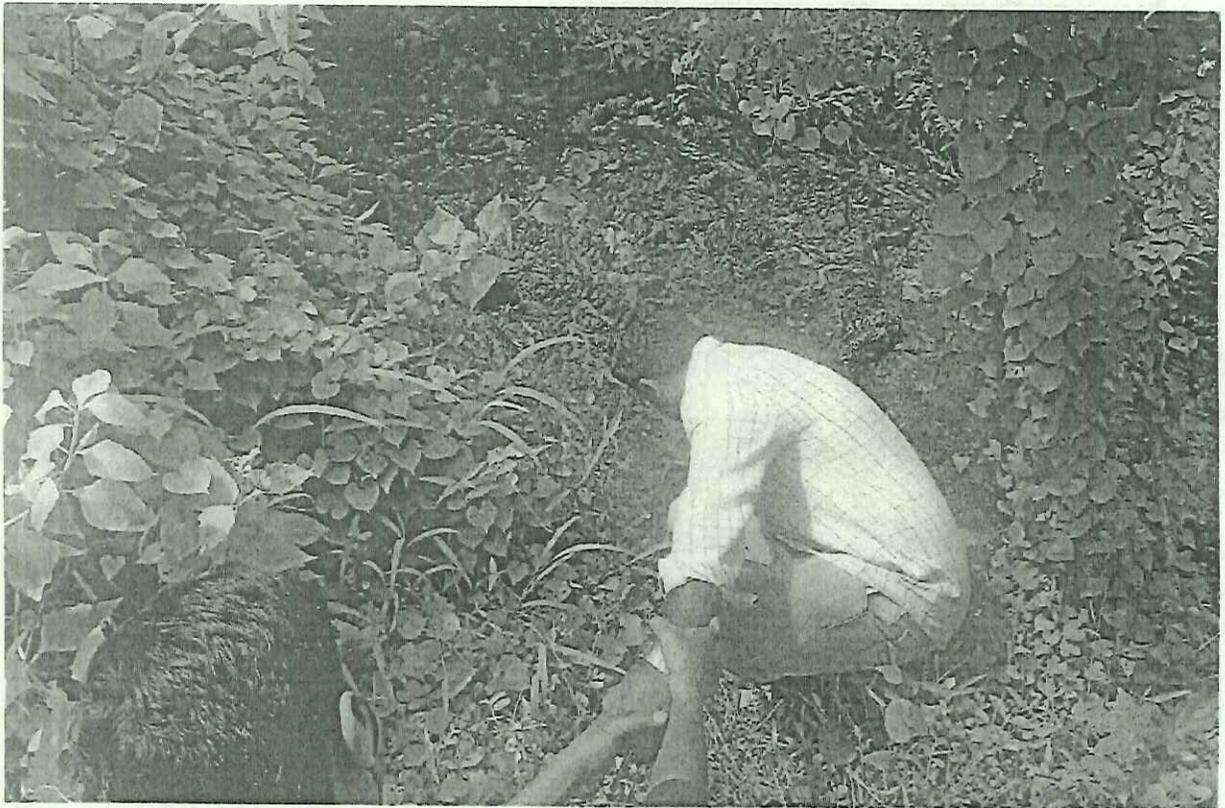
## **ii. Inspection of the public drain.**

The public drain starts from Raman Nagar area and flows through the SIDCO industrial area where the Magnesium sulphate units are located. Another one public drain starts from Karumalaikoodal area is joined with this drain. The public drain joins in the surplus course of the River Cauvery and finally it confluences with

River Cauvery. Water samples were collected on 04/08/2021 from the public drain from Raman Nagar area, middle of the SIDCO area, Karumalaikoodal area drain, near M/s.Rajewari Industries, Plot No.34 C and at the end of the drain.

The report of analysis of the water sample is submitted vide Annexure-IV

There was no foam in the entire stretch of the public drain flows in the SIDCO area during inspection on 04/08/2021 and 05/08/2021. Also, the public reported that there is no foam in the drain for the last three and half years.



Three numbers of service stations namely M/s. Venkateshwara Service Station, M/s. PMV Service Station and M/s. Paramasivam Water Service Station was inspected by the District Environmental Engineer, TNPCB, Salem and found that the effluent treatment plant were not in operation and discharging acid bearing effluent from tankers into the river Cauvery through public drain. Closure direction has been issued by the Board for all the above mentioned three service stations.

#### 4. Monitoring Results and Discussions.

During filed visit, the Joint Committee collected water samples on 04/08/2021 from the following locations and analysed in Advanced Environmental Laboratory, Tamil Nadu Pollution Control Board, Salem.

S.No	Date of sample collection	Location of sample collection	Latitude & Longitude
1.	04.08.2021	Storm water drain running in north direction of Mettur SIDCO.	11.805797, 77.828236
2.	04.08.2021	Storm water drain at the rear side of M/s. Abirami Chemicals, Plot No.30, Mettur SIDCO.	11.798701, 77.828512
3.	04.08.2021	Karumalaikoodal odai at rear side of M/s. Abirami Chemicals, Plot No.30, Mettur SIDCO.	11.798629, 77.828525
4.	04.08.2021	Odai at rear side of M/s. Rajeswari Industries, Plot No.34 C, Mettur SIDCO.	11.796495, 77.827063
5.	04.08.2021	Odai adjacent to Mettur SIDCO under the Periyar palms bridge confluencing with surplus course of River Cauvery.	11.790089, 77.820900

The report of analysis (copy enclosed) indicates that the maximum concentration of the magnesium has reduced to 362 mg/l from 544 mg/l between samples collected on 04.08.2021 and 11.03.2020 respectively. Also, the sulphate is measured as 1544 mg/l in the public sewer flows through the magnesium sulphate units.

Further, the quality of the River Cauvery is being monitored by the Advanced Environmental Laboratory, Salem. Magnesium is in the range of 11 – 108 mg/l for the period April 2020- April 2021. Whereas the desirable magnesium limit is 30 mg/l and permissible limit in the absence of alternate source is 100 mg/l as per specification of drinking water standard IS 10500:2012.

Sulphate is in the range of 7.7– 204 mg/l for the period April 2020- April 2021. Whereas the desirable sulphate limit is 200 mg/l and permissible limit in the absence of alternate source is 400 mg/l as per specification of drinking water standard IS 10500:2012.

It is observed that the magnesium and the sulphate level are higher in the public sewer which flows thorough magnesium sulphate units.

#### **5. Environmental compensation:**

The Hon'ble NGT in its order dated 27/07/2020 directed in para 6 as follows *"The committee is directed to assess the environmental compensation for the violation found by them and possible cause of pollution being caused to the water and further they are also directed to ascertain the source for existence of excess Magnesium and Sulphate in water which reflects in the report and if so what are the remedial measures to be taken to rectify the same and who has to do the same and that must also be form part of the compensation to be assessed. The committee is given two more months time to submit the report as directed and they are directed to submit the report on or before 22.9.2020 to this Tribunal through e-mail or e-filing at ngtszfiling@gmail.com"*

Based on the above mentioned order, Environmental compensation has been assessed for the violation found by the committee and based on the recommendations of the committee, TNPC Board issued directions to 38 No's of Magnesium Sulphate manufacturing units, Mettur SIDCO area, Mettur Taluk, Salem District to pay the levied amount towards recovery of Environmental Compensation to Tamil Nadu Pollution Control Board vide Procs dated 19.09.2020.

Aggrieved by the direction, Magnesium sulphate manufacturing units approached the Hon'ble NGT against the environmental compensation levied on the units without giving opportunity. The Hon'ble NGT (SZ) vide its order dated 24.02.2021 in OA.No. 174 of 2017 and I.A. No. 127 of 2020 has *"dismissed those applications stating that they are not maintainable and they will be getting a statutory remedy of challenging the final order that is likely to be passed by the Tamil Nadu Pollution Control Board (TNPCB) raising all the contentions raised by them in the Original Applications"*

In view of the above, the Board has issued direction under Section 5 of the Environment (Protection) Act, 1986 as amended so as to recover environmental compensation from the 38 magnesium sulphate manufacturing units, located at Mettur SIDCO area, Mettur Taluk and Salem District vide Proc dated 18.03.2021.

Hon'ble NGT (SZ) to challenge the proceedings of the Board in which environmental compensation levied vide TNPC Board Procs dated 18.03.2021.

The Hon'ble NGT in its order dated 22/06/2021 disposed the Appeal No. 11 to 48/2021 directing the following

(i) The impugned orders under challenge passed by the Tamil Nadu Pollution Control Board dated 18.03.2021 are hereby set aside and the matter is remitted back to the Tamil Nadu Pollution Control Board for a fresh disposal in accordance with law.

(ii) The Tamil Nadu Pollution Control Board is directed to serve the copy of the Joint Committee report to the appellants which is the basis for assessing the environmental compensation and give them an opportunity to file their objections to the same and then conduct a personal hearing and pass appropriate orders afresh, by giving reasons as to why they are accepting or not accepting/ modifying or not modifying the amount of compensation assessed by the Joint Committee, after considering the question as to whether the appellant units have violated any of the conditions or any of the act committed by them had resulted in the alleged pollution and that must be reflected in the order that is going to be passed by them.

(iii) The Tamil Nadu Pollution Control Board is directed to complete the entire proceedings within a period of 45 (Forty Five) days from the date of receipt of this order.

(iv) The Tamil Nadu Pollution Control Board is also directed to fix the date of hearing in such a way that they do not have a cluster meeting as they have done earlier, instead they can divide the number of persons into small groups, so that proper individual hearing can be conducted and sufficient time can be given to the parties to submit their case as well.

Based on the above order, the magnesium sulphate units were requested to appear for personal hearing vide the District Environmental Engineer letter dated 06.08.2021. The magnesium sulphate units in their reply letter requested the copy of the joint committee report. In view of the above, all the 38 magnesium sulphate units were communicated with the copy of the joint committee report vide District Environmental Engineer letter dated 21.09.2021.

Further, personal hearing to the magnesium sulphate units is proposed to be conducted during December 2021 by the District Environmental Engineer, TNPCB, Salem.

**6. Remarks of the committee inspection:**

The joint committee inspected the SIDCO Industrial estate, Mettur on 04.08.2021 & 05.08.2021 and the following were observed during inspection. The copy of the inspection reports are annexed vide Annexure-III.

1. 12 numbers of units have completed the joint committee earlier recommendations (Inspection reports Sl.No's. 3,4,8,18,20,22,23,24,27,28,29&32).
2. 24 numbers of units have partially completed the joint committee earlier recommendations (Inspection reports Sl. No's. 1,2,5,6,7,9,10,11,12,13,14,15,16, 17, 19,21,25,26,30,31,33,34,35&36).
3. In some area, the public sewer which flows through the industrial estate is encroached by the magnesium sulphate units.

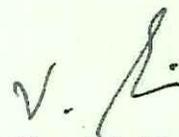
In view of the above, the following are recommended by the joint committee

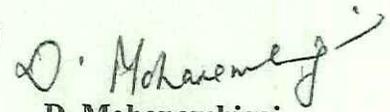
1. All the Magnesium Sulphate manufacturing units in the SIDCO area Mettur, shall comply with the joint committee recommendations and directions issued by the TNPC Board within three months.
2. The TNPC Board shall monitor the units located in SIDCO area Mettur for any illegal discharge of effluent/solid waste into the public sewer.
3. The TNPC Board shall monitor the quality of the River Cauvery water and the public sewer which flows through the industrial estate.
4. The revenue authority shall remove the encroachments made by the magnesium sulphate units.
5. The TNPC Board can forfeit the Bank performance guarantee deposit of Rs. 2,00,000 for the non compliance of the joint committee recommendations which should be completed before 02.01.2021.
6. Further bank guarantee of Rs. 2,00,000 should be given to the Board to complete the recommendations of the joint committee within three months.
7. The magnesium sulphate units shall not store the sludge outside the unit to avoid rain water runoff. If it is found, TNPCB can issue closure direction to the unit.

S. Karmegam  
I.A.S.,  
District Collector  
Salem

(Expired)

R. Mathivanan  
Joint Chief  
Environmental  
Engineer (M),  
TNPCB, Salem  
Zone

  
V. Gopalakrishnan  
District  
Environmental  
Engineer,  
TNPCB, Salem

  
D. Mohanambigai  
Assistant  
Director  
AEL, TNPCB  
Salem



**Item No.2:**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 174 of 2017 (SZ)**

**IN THE MATTER OF:**

**Suo Motu** proceedings initiated

Based on the newspaper report published  
In "Dinakaran" Tamil Daily newspaper dated  
02.08.2017 under the Caption Toxic Foam  
Formation in Mettur Dam.

.. Applicant

**With**

The Chief Secretary to  
The Government of Tamil Nadu,  
Chennai and Others.

...Respondents

**Date of hearing: 06.01.2020.**

**CORAM:**

**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**

**HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

**For Applicant(s):**

None.

**For Respondent(s):**

M/s. Kamalesh Kannan for  
State Government

M/s. Kasirajan for R4 & R6

**ORDER**

1. This is the Suo Motu proceedings initiated by the Tribunal on the basis of the News Paper Report published in the "Dinakaran" Tamil Daily under the caption "**Toxic Foam formation in Mettur Dam**". It is seen from the report that extensive foam was seen in the lake which is caused on account of the discharge of untreated chemicals effluents from the industries which are situated on the side of the lake.
2. It is also mentioned in the report on account of discharge of effluents the water in the dam has been contaminated affecting the health of the people in that locality.
3. This is also seen from the paper report published in Daily the Hindu, chemical units in Mettur, where it has been mentioned that chemical factories functioning in the Small Industries Development Corporation (SIDCO) in Mettur town are discharging the untreated chemical effluents in the Mettur dam resulting in contamination of the lake water. There are about

40 chemical units situated and the chemical effluent is discharged into the drain which reaches Cauvery River. Though the notice has been issued by the authorities further steps have not been taken and situation still continuous.

4. Tamil Nadu State Pollution Control Board (TNSPCB) as respondents 4 and 6 submitted a statement, wherein it was mentioned that inspection was carried out in Small Scale Industries Corporation (SIDCO) industrial estate on 01.08.2017 by the officials of the Tamil Nadu Pollution Control Board and it was revealed that unreacted mud generated from the Magnesium Sulphate manufacturing process of the industries located in Small Scale Industries Corporation (SIDCO) Industrial Estate along with industries located in Mettur Industries were not properly handled and it was stored in open yard.
5. There are 40 number of Magnesium Sulphate manufacturing industries located in the industrial Estate. The rain water gets mixed up with mud water stored in open yard and contamination happens. The contaminated waste water flows through rain water drain and confluences with surplus Course of River Cauvery. Five number of tanker service stations functioning are adjoining to Small Scale Industries Corporation (SIDCO) Industrial Estate are also found discharging their tanker cleaning waste water into the drain water in addition to the

above Magnesium Sulphate manufacturing industries located in the Small Scale Industries Corporation (SIDCO) industrial estate area.

6. The forty Magnesium Sulphate manufacturing industries were addressed by Tamil Nadu Pollution Control Board vide letter dated 04.08.2017 to take immediate steps to remove the unreacted mud stored in their industrial premises and to store the unreacted mud inside covered shed to avoid rain water contact and dispose of for the beneficial uses then and there without accumulation.
7. The five tanker service stations were issued with show cause notice vide proceeding dated 02.08.2017 under the Water (Prevention and Control of Pollution) Act, 1974 for operating without consent of the Board. The four out of five fire service stations have furnished their reply and assured not to carry out the tanker inner cleaning works which results in chemically contaminated waste water and agreed to apply and obtain consent of the Board.
8. It is not known as to what further actions have been taken It is also mentioned in that report that Magnesium Sulphate manufacturing industries were inspected on 05.09.2017 and they were requested to carry out the following:

*“(i) To maintain the acid storage tanks with impervious dyke wall arrangements, lined with acid proof tiles.*

*(ii) To collect the un reacted mud in impervious bags/containers and are inside the building.*

*(iii) To dispose the Solid Waste generated scientifically for further beneficial used.*

*(iv) To dispose the storm water drain and rain water harvesting facility to discharge the ground water in vicinity.*

*(v) To provide adequate height of stack to the boiling vat.*

*(vi) To implement good housekeeping practices in handling the raw materials like acid, products and the solid waste generated.”*

9. It is also mentioned in the reply that further inspection was conducted on 05.09.2017, and it was revealed that the colour of the effluent was significantly reduced, as compared to the sample collected on 01.08.2017. The report of the analysis was also incorporated but it is not mentioned as to whether it is in conformity with norms. The reports produced are dated 23.08.2017. Probably with respect to sample collected on 01.08.2017, though it was mentioned that on 05.09.2017 also sample was taken, they did not produce the result of the same.

10. Under such circumstances we feel it appropriate to constitute a joint committee comprising of the District Collector, and the Tamil Nadu Pollution Control Board to inspect the industries in question and also service stations and other units who are also responsible for discharge of untreated effluent

in the Dam which ultimately reaches Cauvery River and the Mettur Dam and contaminating the water and submit a present status report and also take action if any taken, if there is any violation found, within a period of one month.

11. They are also directed to take sample of the water in Mettur Dam and drain and analyse the same and submit report about its quality as well. Tamil Nadu State Pollution Control Board (TNSPCB) will be the nodal agency for this purpose. They are directed to submit the report to this Tribunal through email [ngtszfilling@gmail.com](mailto:ngtszfilling@gmail.com) within a period of one month as mentioned above.
12. The Registry is directed to communicate this order to the above authorities immediately by e-mail so as to enable them to comply with the directions.
13. Post the matter for consideration of report on 26.02.2020.

.....J.M.  
(Justice K. Ramakrishnan)

.....E.M.  
(Saibal Dasgupta)

06<sup>th</sup> January, 2020.  
SR.



## TAMILNADU POLLUTION CONTROL BOARD



**Proceeding No. T2/TNPCB/F.21264/NGT/2020 dated: 03.02.2020**

**Sub:** TNPCB – Industries – Hon'ble National Green Tribunal (SZ), Chennai orders dated 06.01.2020 - "Toxic Foam formation in Mettur Dam" Mettur, Salem District – To carry out a detailed study – Committee constituted- Reg.

**Ref:** 1. Hon'ble National Green Tribunal (SZ), Chennai orders dated 06.01.2020 in the matter of OA No. 174/2017 (Suo Motu) (**Copy Enclosed**).  
2. News published in the "Dinakaran" under the caption "Toxic Foam formation in Mettur Dam" dated 02.08.2017.

\* \* \* \* \*

It is informed that, Suo Motu application taken by the Hon'ble NGT (SZ), Chennai based on the News published in the 'Dinakaran' dt.02.08.2017 on the caption of Toxic Foam Formation in Mettur Dam.

In this regard, the Hon'ble NGT has passed order dated 06.01.2020 in O.A. No.174 of 2017 and directed as follows:-

*"we feel it appropriate to constitute a joint committee comprising of the District Collector, and the Tamil Nadu Pollution Control Board to inspect the industries in question and also service stations and other units who are also responsible for discharge of untreated effluent in the Dam which ultimately reaches Cauvery River and the Mettur Dam and contaminating the water and submit a present status report and also take action if any taken, if there is any violation found, within a period of one month.*

*They are also directed to take sample of the water in Mettur Dam and drain and analyse the same and submit report about its quality as well. Tamil Nadu State Pollution Control Board (TNSPCB) will be the nodal agency for this purpose. They are directed to submit the report to this Tribunal through email [ngtszfilling@gmail.com](mailto:ngtszfilling@gmail.com) within a period of one month as mentioned above.*

*Post the matter for consideration of report on 26.02.2020".*

Based on the order of the Hon'ble NGT (SZ), Chennai in OA No. 174/2017 dated 06.01.2020, the Board has constituted a committee with the following officials to carry out a detailed study and submit the report of the committee on or before 21.02.2020 in terms of the NGT order.

S.No	Committee Members
1.	District Collector – Member Salem.

2.	Joint Chief Environmental Engineer (i/c)- Member TNPCB, Salem Region.
3.	District Environmental Engineer – Member/Convenor TNPCB, Salem.
4.	Assistant Director(Lab) - Member AEL,TNPCB, Salem.

Encl: As above

*[Handwritten Signature]*  
For Member Secretary

*[Handwritten Date]*  
04/12/20

**To the Committee members**

1. Thiru.S.A. Raman IAS,  
District Collector,  
Fort Main Rd,  
Salem- 636001.  
Email: collrslm@nic.in
2. Thiru. Er.R.Mathivanan M.Tech.,  
Joint Chief Environmental Engineer (i/c)  
Tamilnadu Pollution Control Board,  
No.9, 4<sup>th</sup> Cross Street,  
Brindhavan Road,  
Fairlands,  
Salem - 636016.  
Email: jcee.pcbslm@gmail.com
3. Thiru.V.Gopalakrishnan,  
District Environmental Engineer,  
Tamilnadu Pollution Control Board,  
Siva Tower, Post Box No. 457,  
No 1/276, Meyyanur Main Road,  
Salem - 636004.  
Email : deetnpcbslm@gmail.com
4. Tmt.Mohanambigai,  
Assistant Director,  
Advanced Environmental Laboratory,  
Tamilnadu Pollution Control Board,  
1/276, Siva Tower,  
Meyyanur Main Road,  
Salem-636 004.  
EMail : aeltnpcbslm@gmail.com

**Copy to:**

The Manager (Law),  
Tamil Nadu Pollution Control Board,  
Chennai - For Information.

**Item No.2:**

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SOUTHERN ZONE, CHENNAI**

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.. Applicant

**With**

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...Respondents

**Date of hearing: 06.01.2020.**

**CORAM:**

**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**

**HON'BLE MR. SAIBAL DASGUPTA, EXPERT MEMBER**

**For Applicant(s):**

None.

**For Respondent(s):**

M/s. Kamalesh Kannan for  
State Government

M/s. Kasirajan for R4 & R6

### **ORDER**

1. This is the Suo Motu proceedings initiated by the Tribunal on the basis of the News Paper Report published in the "Dinakaran" Tamil Daily under the caption "*Toxic Foam formation in Mettur Dam*". It is seen from the report that extensive foam was seen in the lake which is caused on account of the discharge of untreated chemicals effluents from the industries which are situated on the side of the lake.
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3. This is also seen from the paper report published in Daily the Hindu, chemical units in Mettur, where it has been mentioned that chemical factories functioning in the Small Industries Development Corporation (SIDCO) in Mettur town are discharging the untreated chemical effluents in the Mettur dam resulting in contamination of the lake water. There are about

40 chemical units situated and the chemical effluent is discharged into the drain which reaches Cauvery River. Though the notice has been issued by the authorities further steps have not been taken and situation still continuous.

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6. The forty Magnesium Sulphate manufacturing industries were addressed by Tamil Nadu Pollution Control Board vide letter dated 04.08.2017 to take immediate steps to remove the unreacted mud stored in their industrial premises and to store the unreacted mud inside covered shed to avoid rain water contact and dispose of for the beneficial uses then and there without accumulation.
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8. It is not known as to what further actions have been taken It is also mentioned in that report that Magnesium Sulphate manufacturing industries were inspected on 05.09.2017 and they were requested to carry out the following:

- "(i) To maintain the acid storage tanks with impervious dyke wall arrangements, lined with acid proof tiles.*
- (ii) To collect the un reacted mud in impervious bags/containers and are inside the building.*
- (iii) To dispose the Solid Waste generated scientifically for further beneficial used.*
- (iv) To dispose the storm water drain and rain water harvesting facility to discharge the ground water in vicinity.*
- (v) To provide adequate height of stack to the boiling vat.*
- (vi) To implement good housekeeping practices in handling the raw materials like acid, products and the solid waste generated."*

9. It is also mentioned in the reply that further inspection was conducted on 05.09.2017, and it was revealed that the colour of the effluent was significantly reduced, as compared to the sample collected on 01.08.2017. The report of the analysis was also incorporated but it is not mentioned as to whether it is in conformity with norms. The reports produced are dated 23.08.2017. Probably with respect to sample collected on 01.08.2017, though it was mentioned that on 05.09.2017 also sample was taken, they did not produce the result of the same.

10. Under such circumstances we feel it appropriate to constitute a joint committee comprising of the District Collector, and the Tamil Nadu Pollution Control Board to inspect the industries in question and also service stations and other units who are also responsible for discharge of untreated effluent

in the Dam which ultimately reaches Cauvery River and the Mettur Dam and contaminating the water and submit a present status report and also take action if any taken, if there is any violation found, within a period of one month.

11. They are also directed to take sample of the water in Mettur Dam and drain and analyse the same and submit report about its quality as well. Tamil Nadu State Pollution Control Board (TNSPCB) will be the nodal agency for this purpose. They are directed to submit the report to this Tribunal through email [ngtszffiling@gmail.com](mailto:ngtszffiling@gmail.com) within a period of one month as mentioned above.
12. The Registry is directed to communicate this order to the above authorities immediately by e-mail so as to enable them to comply with the directions.
13. Post the matter for consideration of report on 26.02.2020.

.....J.M.  
(Justice K. Ramakrishnan)

.....E.M.  
(Saibal Dasgupta)

06<sup>th</sup> January, 2020.  
SR.

IR No. JC- 1/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Alamelu Magnesia Pvt. Ltd, Plot No. B-20, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Venkatasubramanian, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	Compound wall construction completed for 3 sides and is under construction on the 4th side. Partially complied.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit is in the process of installing reactor tanks above the ground level. Partially complied.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-450/C101BGP202590001 dated 15.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. R.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*25.11.21*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Esvee Chemical Industries (Presently Sivasakthi Chemicals), Plot No. 18B, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	No authorized person available

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit has not provided shed for the storage of raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has not provided shed for the storage of sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has not provided lining and bunding wall for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall for 2 sides. Partially complied.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has not provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has not provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-469/C101BGP202830002 dated 14.10.2020.

*D. Mohanambiga*  
**D. Mohanambiga**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. G.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*V. P. S.*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Ramana Iyyanar Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Tmt G. Anitha, Accountant

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 1BG109507 dated 10.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. G.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*VPS*  
*25.11.21*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 4/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board  
Inspection Report**

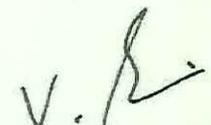
1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. S R and CO (Formerly Gee Gee Kay Pvt. Ltd), Plot No. B2, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Ramesh, Proprietor.

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

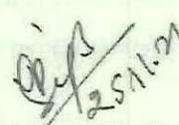
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-459/C101BGP202630004 dated 19.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 5/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Sreenivas Chemicals Unit-II, Plot No. 25D, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru M. Sivakumar, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit has not provided shed for the storage of raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has not provided shed for the storage of sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has not provided lining and bunding wall for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has not provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has not provided Bank Guarantee.

*D. Mohanambigai*

**D. Mohanambigai**  
Assistant Director,  
AEL,  
TNPCC, Salem

*V. G.*

**Dr. V. Gopalakrishnan**  
District Environmental  
Engineer,  
TNPCC, Salem

(Expired)

**R.Mathivanan**  
Joint Chief Environmental  
Engineer (M),  
TNPCC, Salem Zone

*V.P.S.*  
25.11.21

**Veer Pratap Singh, I.A.S.,**  
Sub-Collector,  
Mettur.

IR No. JC- 6/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Thirupathi Chemicals, T.S. No. B-8, IDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Deepak, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo <sub>3</sub> /MgO) in closed shed and it shall not be stored in an open place.	The unit has not provided shed for the storage of raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has not provided shed for the storage of sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has not provided lining and bunding wall for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall for 2 sides. Partially complied.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit is in the process of installing reactor tanks above the ground level. Partially complied.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit is in the process of providing dyke wall to the acid storage tank. Partially complied.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-6119NDDG0000424 dated 02.11.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. G.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*V. P. Singh*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 7/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. S.S.Industries, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru R. Paranthaman, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit has not provided shed for the storage of raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit is in the process of installing reactor tanks above the ground level. Partially complied.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit is in the process of providing dyke wall to the acid storage tank. Partially complied.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 6062NDDG0002721 dated 17.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. R.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*U/S*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Sri Subramanian Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru John Christopher, Plant Manager.

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not bestored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 1BG109523 dated 10.09.2020.

*D. Mohanambigai*

**D. Mohanambigai**  
Assistant Director,  
AEL,  
TNPCCB, Salem

*V. R.*

**Dr. V. Gopalakrishnan**  
District Environmental  
Engineer,  
TNPCCB, Salem

(Expired)

**R.Mathivanan**  
Joint Chief Environmental  
Engineer (M),  
TNPCCB, Salem Zone

*V. P. Singh*  
*25-11-21*

**Veer Pratap Singh, I.A.S.,**  
Sub-Collector,  
Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Kabaleeswar Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru John Christopher, Incharge.

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit is in the process of providing dyke wall to the acid storage tank. Partially complied.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 1BG109493 dated 09.09.2020.

*D. Mohanambigai*

**D. Mohanambigai**  
Assistant Director,  
AEL,  
TNPCC, Salem

*V. G.*

**Dr. V. Gopalakrishnan**  
District Environmental  
Engineer,  
TNPCC, Salem

(Expired)

**R.Mathivanan**  
Joint Chief Environmental  
Engineer (M),  
TNPCC, Salem Zone

*V. P. S.*  
*25/11/20*

**Veer Pratap Singh, I.A.S.,**  
Sub-Collector,  
Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s.Sabari Agro Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Shanmugam, Supervisor.

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not bestored in an open place.	The unit is in the process of providing shed for the storage of raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is in the process of providing shed for the storage of sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has not provided lining and bunding wall for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 02563BGT20000001 dated 21.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
Assistant Director,  
AEL,  
TNPCC, Salem

*V. R.*  
**Dr. V. Gopalakrishnan**  
District Environmental  
Engineer,  
TNPCC, Salem

(Expired)  
**R.Mathivanan**  
Joint Chief Environmental  
Engineer (M),  
TNPCC, Salem Zone

*25/11/20*  
**Veer Pratap Singh, I.A.S.,**  
Sub-Collector,  
Mettur.

IR No. JC- 11/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCBE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Sri Kumaran Agro Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru V. Umashankar, Manager

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not bestored in an open place.	The unit is in the process of providing shed for the storage of raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has not provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has not provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 00475SG200000020 dated 24.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. S.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*25/11/21*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 12/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Universal Agro Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru P. Selvakumar, Supervisor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

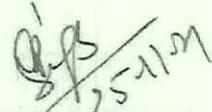
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not bestored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit is in the process of providing dyke wall to the acid storage tank. Partially complied.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-466/C101BGP202660002 dated 22.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Bavithra Industries, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru C. Pushparaj, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is in the process of providing shed for the storage of sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	Compound wall construction completed for 3 sides and is under construction on the 4th side. Partially complied.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit is in the process of providing reactor tanks above the ground level. Partially complied.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit is in the process of providing dyke wall to the acid storage tank. Partially complied.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 464/C101BGP202650001 dated 21.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. G.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*9/9/25-11/17*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. B.K.S. Industries, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Kumar, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit has not provided shed for the storage of raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The units in the process of providing shed for the storage of sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The units in the process of providing bund walls and lining for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit is in the process of providing reactor tanks above the ground level. Partially complied.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit is in the process of providing dyke wall to the acid storage tank. Partially complied.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 462/C101BGP202630008 dated 19.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. S.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*aps*  
*25/11/20*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Sri Sivasakthi Industry, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru K. Gunasekar, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit is in the process of providing bund walls and lining for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 02563BGT0000003 dated 21.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
Assistant Director,  
AEL,  
TNPCC, Salem

*V. E.*  
**Dr. V. Gopalakrishnan**  
District Environmental  
Engineer,  
TNPCC, Salem

(Expired)  
**R.Mathivanan**  
Joint Chief Environmental  
Engineer (M),  
TNPCC, Salem Zone

*aps*  
**Veer Pratap Singh, I.A.S.,**  
Sub-Collector,  
Mettur.

IR No. JC- 16/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



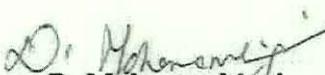
**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Sun Agro Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Madhappan, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

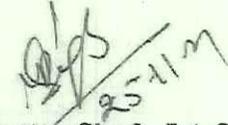
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit is in the process of providing bund walls and lining for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-451/C101BGP20259002 dated 15.09.2020.

  
**D. Mohanambigai**  
Assistant Director,  
AEL,  
TNPCC, Salem

  
**Dr. V. Gopalakrishnan**  
District Environmental  
Engineer,  
TNPCC, Salem

(Expired)  
**R.Mathivanan**  
Joint Chief Environmental  
Engineer (M),  
TNPCC, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
Sub-Collector,  
Mettur.

IR No. JC- 17/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

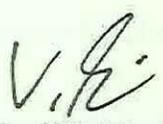
1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. SumangaliChem Industries, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Balasubramani, Manager

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

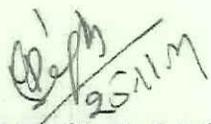
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has not provided shed for the storage of sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit is in the process of providing bund walls and lining for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit is in the process of providing compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-452/C101BGP20259003 dated 15.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 18/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Abirami Industries, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Ramesh, Proprietor.

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

SI.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has provided bunding wall for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-457/C101BGP20263002 dated 19.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. K.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*V. P. Singh*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Abirami Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru S.Ramesh, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is in the process providing shed to store the sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit is in the process providing bund walls to the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-456/C101BGP20263001 dated 19.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*N. S.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*25/11/20*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Mettur Mag, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru S.Ramesh, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has provided bund walls to the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-458/C101BGP20263003 dated 19.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
Assistant Director,  
AEL,  
TNPCB, Salem

*V. P.*  
**Dr. V. Gopalakrishnan**  
District Environmental  
Engineer,  
TNPCB, Salem

(Expired)  
**R.Mathivanan**  
Joint Chief Environmental  
Engineer (M),  
TNPCB, Salem Zone

*V. P. S.*  
**Veer Pratap Singh, I.A.S.,**  
Sub-Collector,  
Mettur.

IR No. JC- 21/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s.Calcimag Chemicals India Pvt Ltd, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru E. Balasubramanian, Manager

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not bestored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has not provided shed for the storage of sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has not provided bund walls and lining for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. PEBMDR928739 dated 17.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. R.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*V. P. S.*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 22/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



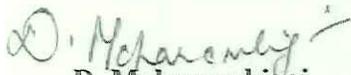
**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Mani Agro Chem Pvt. Ltd (Merged Entity of erstwhile M/s. Mani Agro Chem and M/s. Mani Chemicals and Granites), SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru R. Kishore, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

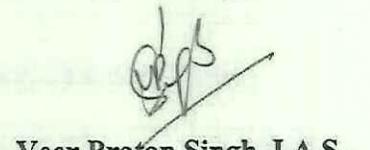
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has provided bund walls to the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.

6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.
7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No's. 031GT02202620001 & 031GT02202620002 dated 18.09.2020

  
D. Mohanambigai  
Assistant Director,  
AEL,  
TNPCCB, Salem

  
Dr. V. Gopalakrishnan  
District Environmental  
Engineer,  
TNPCCB, Salem

(Expired)  
R.Mathivanan  
Joint Chief Environmental  
Engineer (M),  
TNPCCB, Salem Zone

  
Veer Pratap Singh, I.A.S.,  
Sub-Collector,  
Mettur.

IR No. JC- 23/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



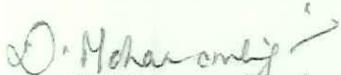
**Tamil Nadu Pollution Control Board**  
**Inspection Report**

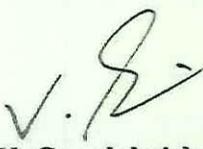
1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Visakan Enterprises, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Sivakumar, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not bestored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 031GT02202600001 dated 15.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 24/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



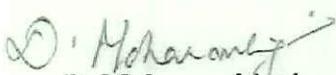
**Tamil Nadu Pollution Control Board**  
**Inspection Report**

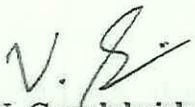
1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. N.M.R. Industries, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Satyendran, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 6062NDDG0002721 dated 17.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 25/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

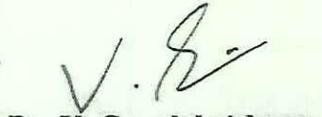
1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	04/08/2021
3. Name and address of the Industry	M/s. Ram Lax Industries, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Anandraj, Supervisor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

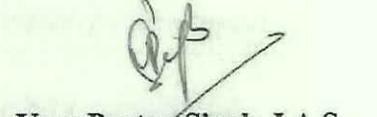
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has not provided shed for the storage of sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has not provided lining and bunding wall for the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has not provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 031GT02202620003 dated 18.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. Tirumalai Chemicals ( Formerly M/s. Rajeswari Chemicals), Plot No. D1, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru S. Pasupathi, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not bestored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu	The unit is disposing the sludge for further agricultural beneficial use.

	Pollution Control Board.	
7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has not provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 468/C101BGP202680002 dated 24.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. S.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*V.P.S.*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



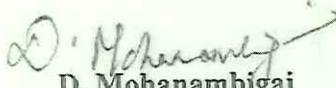
**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. Tripal International, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Tmt H. Tamilselvi, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

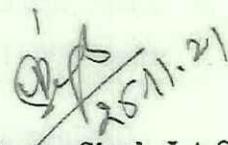
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in a shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 332601GL0001820 dated 18.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 28/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. T Chendur Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru M. Ramamoorthy, Supervisor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not bestored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in a shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-462/C101BGP202630007 dated 19.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. S.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*25.11.20*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 29/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



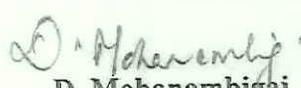
**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. Jothi Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Suresh, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

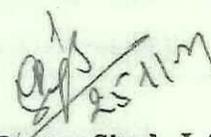
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo <sub>3</sub> /MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has not provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 008/2020 dated 23.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 30/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



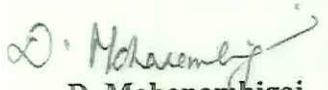
**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. T Chendur Industries, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Suresh, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

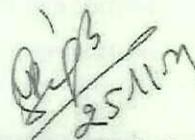
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit has not provided shed for storing the raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has not provided shed for storing the sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit is in the process of providing compound wall around its premises. Partially complied.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has not provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has not provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 009/2020 dated 23.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 31/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



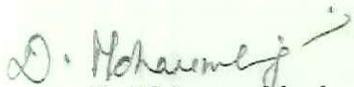
**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. Valarmathi Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Suresh, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

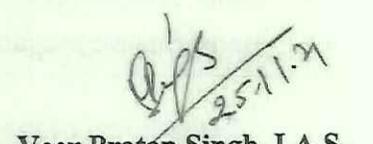
Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not bestored in an open place.	The unit has not provided shed for storing the raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has not provided shed for storing the sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has not provided bund walls to the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unithas not provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has not improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has not provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has not provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 007/2020 dated 23.09.2020.

  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 32/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. Rajeswari Industries (formerly Sri Lakshmi Industries), Plot No. 34C, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Palaniappan, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit has provided shed for storing the raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has provided shed for storing the sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has not provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 6072NDDG0001121 dated 19.09.2020

*D. Mohanambigai*

**D. Mohanambigai**  
Assistant Director,  
AEL,  
TNPCC, Salem

*N. E.*

**Dr. V. Gopalakrishnan**  
District Environmental  
Engineer,  
TNPCC, Salem

(Expired)

**R.Mathivanan**  
Joint Chief Environmental  
Engineer (M),  
TNPCC, Salem Zone

*Pratap Singh*  
*25/11/20*

**Veer Pratap Singh, I.A.S.,**  
Sub-Collector,  
Mettur.



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. Thirumurugan Industries, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru P. Bharathi, Proprietor

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit has not provided shed for storing the raw materials.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has not provided shed for storing the sludge.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has not provided bund walls to the sun dry yard.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has not provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 6119NDDG00004521 dated 16.12.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. R.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*Depd 25/11/20*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.

IR No. JC- 34/NGT-174/2017/DEE/SLM/2021 Dated 24/11/2021



**Tamil Nadu Pollution Control Board**  
**Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. Nageswari Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru S. Periyasamy, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has not provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 02563BGT20000004 dated 21.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. G.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*V. P. S.*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. Sri Venkateswara Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru K. Gunasekaran, Incharge

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo <sub>3</sub> /MgO) in closed shed and it shall not be stored in an open place.	The unit is in the process of providing shed for storing the raw materials. Partially complied.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is storing the sludge in a shed.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit has provided compound wall around its premises.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. 02563BGT20000005 dated 21.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. G.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*V.P.S.*  
 25/11-21  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



**Tamil Nadu Pollution Control Board  
Inspection Report**

1. Name and Designation of the Inspecting Officer	1. Thiru. Veer Pratap Singh, I.A.S., Sub Collector, Mettur. 2. Thiru. R. Mathivanan, JCEE(M), TNPCB, Salem. 3. Thiru. V. Gopalakrishnan, DEE, TNPCB, Salem. 4. Tmt. D. Mohanambigai, AD, AEL, TNPCB, Salem.
2. Date of Inspection	05/08/2021
3. Name and address of the Industry	M/s. Pallava Chemicals, SIDCO Industrial Estate, Potanerinallagoundampatti Village, Mettur Taluk, Salem District.
4. Name and Designation of the Industry representative present during Inspection	Thiru Ganesan, Representative

**Compliance of the recommendation of the Hon'ble NGT Committee in O.A. No. 174 of 2017**

Sl.No	Committee Recommendation	Compliance status
1	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the raw materials (MgCo3/MgO) in closed shed and it shall not be stored in an open place.	The unit is storing the raw materials in a shed.
2	All the magnesium sulphate manufacturing units located in SIDCO area, Mettur shall store the sludge in a closed shed with impervious lined area.	The unit is in the process of providing shed to store the sludge. Partially complied.
3	The sun dry yard should be lined and also bunding walls with minimum height of 1m should be provided in the magnesium sulphate manufacturing units	The unit has informed that the unit is disposing the sludge for further beneficial use without any drying. There is no drying activity in the unit.
4	Compound wall/metal sheet should be provided around the magnesium sulphate unit with minimum height of 6m.	The unit is in the process of providing compound wall around its premises. Partially complied.
5	Magnesium sulphate units shall not store the sludge outside the unit.	The unit is not storing the sludge outside its premises.
6	Magnesium sulphate sludge shall be sold only to the authorized vendors of the Tamil Nadu Pollution Control Board.	The unit is disposing the sludge for further agricultural beneficial use.

7	All the magnesium sulphate units shall improve their house keeping.	The unit has improved the house keeping in its premises.
8	All the magnesium sulphate unit's reactor tanks should be provided above the ground level. At present, the reactor tanks are located below the ground level. Hence, there is possibility of seepage.	The unit has provided reactor tanks above the ground level.
9	All the Magnesium Sulphate units should provide dyke wall to the acid storage tank in order to avoid run off due to spillage. Also, the dyke wall area should be lined to avoid seepage.	The unit has provided dyke wall to the acid storage tank.
10	In order to ensure the compliance of the above measures within a prescribed period, a Bank Performance Guarantee Deposit of Rs.200000/- can be obtained from each magnesium sulphate unit.	The unit has provided Bank Guarantee vide No. BG-461/C101BGP20263006 dated 19.09.2020.

*D. Mohanambigai*  
**D. Mohanambigai**  
 Assistant Director,  
 AEL,  
 TNPCB, Salem

*V. G.*  
**Dr. V. Gopalakrishnan**  
 District Environmental  
 Engineer,  
 TNPCB, Salem

(Expired)  
**R.Mathivanan**  
 Joint Chief Environmental  
 Engineer (M),  
 TNPCB, Salem Zone

*QPS*  
*25/11/20*  
**Veer Pratap Singh, I.A.S.,**  
 Sub-Collector,  
 Mettur.



ADVANCED ENVIRONMENTAL LABORATORY,  
TAMILNADU POLLUTION CONTROL BOARD, SALEM - 636 004.  
Accredited by NABL - (ISO/IEC 17025:2005)



Annexure - IV

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Parameters Analyzed for Water Samples - Salem District

Surface water

Sl. No.	Parameters	Nature of samples	Point of Collection	Date & Time of Receipt					Test Method				
				Date of Collection	DEE Code	Lab Code	Number	Value					
1	pH at 20°C			04.08.2021 at 10.30 am	DR1/8	959	6.87	4	6.66	6.81	6.64	8	APHA 23 <sup>rd</sup> Edi.2017 4500 - H
2	Total Suspended Solids at 103°C - at 105°C		Odai adjacent to Mettur SIDCO under the Periyarpalam bridge confluencing with surplus course of River Cauvery.	04.08.2021 at 10.45 am	DR 2/8	960	6.68	4	6.66	6.81	6.64	8	APHA 23 <sup>rd</sup> Edi.2017 - 2540 - D
3	Total Dissolved Solids at 180°C		Storm water drain running in north direction of Mettur SIDCO	04.08.2021 at 03.40 pm	DR 3/8	961	6.66	4	6.66	6.81	6.64	8	APHA 23 <sup>rd</sup> Edi.2017 2540 - C
4	Chloride as Cl		Karunalkoodal odai at rear side of M/s. Abirami Chemicals, Plot No.30, Mettur SIDCO	04.08.2021 at 03.45 pm	DR 4/8	962	6.81	12	6.66	6.81	6.64	8	APHA 23 <sup>rd</sup> Edi.2017 4500-C/B
5	Sulphates as SO <sub>4</sub>		Storm water drain at rear side of M/s. Abirami Chemicals, Plot No.30, Mettur SIDCO	04.08.2021 at 04.20 pm	DR 5/8	963	6.64	8	6.66	6.81	6.64	8	APHA 23 <sup>rd</sup> Edi.2017 - 4500 E
6	Oil & Grease		Odai at rear side of M/s. Rajewari Industries, Plot No.34 C, Mettur SIDCO				<4	<4	<4	<4	<4	<4	APHA 23 <sup>rd</sup> Edi.2017 5520 - D
7	BOD (at 27°C for 3 days)						27	5.2	27	5.2	5.0	40	IS3025 (P44) 1993 Reaffirmed 2009
8	COD						168	40	168	40	40	40	APHA 23 <sup>rd</sup> Edi.2017 5220 B
9	Fluoride as F						0.185	0.104	0.185	0.104	0.358	0.358	APHA 23 <sup>rd</sup> Edi.2017 4500-F/D
10	Alkalinity as CaCO <sub>3</sub>						308	188	308	188	292	292	APHA 23 <sup>rd</sup> Edi.2017 2320 B
11	Total Hardness as CaCO <sub>3</sub>						470	1050	470	1050	1730	1730	APHA 23 <sup>rd</sup> Edi.2017 2340 C
12	Calcium as Ca						88	92	88	92	96	96	APHA 23 <sup>rd</sup> Edi.2017 3500 B
13	Magnesium as Mg						60	199	60	199	362	362	APHA 23 <sup>rd</sup> Edi.2017 2340 C
14	Sodium as Na						185	56	185	56	148	148	APHA 23 <sup>rd</sup> Edi.2017 3500-Na B
15	Potassium as K						8	11	8	11	9	9	APHA 23 <sup>rd</sup> Edi.2017 3500-K B
16	Iron Total as Fe						<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	APHA 23 <sup>rd</sup> Edi.2017 3500-Fe B



ADVANCED ENVIRONMENTAL LABORATORY,  
TAMILNADU POLLUTION CONTROL BOARD, SALEM - 636 004.  
Accredited by NABL - (ISO/IEC 17025:2005)

Sl. No.	Parameters	Nature of samples	River Noyyal								Test Method										
			Odai adjacent to Mettur SIDCO under the Periyampalam bridge confluencing with surplus course of River Cauvery.	Storm water drain running in north direction of Mettur SIDCO	Kanumalakkoodal odai at rear side of M/s. Abirami Chemicals, Plot No.30, Mettur SIDCO	Storm water drain at rear side of M/s. Abirami Chemicals, Plot No.30, Mettur SIDCO	Odai at rear side of M/s. Rajewari Industries, Plot No.34 C, Mettur SIDCO	Date of Collection	Date & Time of Receipt	DEE Code		Lab Code	mg/l								
			04.08.2021 at 10.30 am	04.08.2021 at 10.45 am	04.08.2021 at 03.40 pm	04.08.2021 at 03.45 pm	04.08.2021 at 04.20 pm														
			05.08.2021 at 10.05 am																		
			DR1/8	DR 2/8	DR 3/8	DR 4/8	DR 5/8														
			959	960	961	962	963														
17	Total Nitrogen	mg/l	13.84	3.24	6.71	4.72	5.99														
18	% Sodium	mg/l	15	40	46	12	16														
19	SAR*	mg/l	1.5	1.6	3.7	0.9	1.4														
20	Phosphate as PO <sub>4</sub>	mg/l	0.379	0.185	0.287	0.148	0.333														
21	Hexavalent Chromium	mg/l	<0.05	<0.05	<0.05	<0.05	<0.05														
22	Total Chromium	mg/l	<0.05	<0.05	<0.05	<0.05	<0.05														
23	Copper*	mg/l	<0.0015	<0.0015	<0.0015	<0.0015	<0.0015														
24	Lead*	mg/l	0.1507	0.0963	0.1283	0.1566	0.1480														
25	Nickel*	mg/l	<0.005	<0.006	<0.006	<0.006	<0.006														
26	Arsenic*	mg/l	<0.1	<0.1	<0.1	<0.1	<0.1														
27	Mercury*	mg/l	<0.003	<0.003	<0.003	<0.003	<0.003														

Note: 1) < = Indicates Less than Minimum Detectable Limit.  
2) \* The parameter marked with an \* are not accredited by NABL.

N.V. [Signature]  
Dy.CSO 12/8/21

- End of Test Report -

[Signature]  
Assistant Director (Lab)  
AEL-TNPCB-SALEM.